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IN THE HON'BLE CENTRAL ADMINISTRATIVE TRIBUNAL

KOLKATA BENCH, NIZAM PALACE

O. A. NO. 484 OF 2016

IN THE MATTER OF:

The Administrative Tribunals Act, 1985;

-And-

IN THE MATTER OF:

An application under Section 19 of the Administrative Tribunals Act, 1985;

-And-

IN THE MATTER OF:

Soumyabrata Maity, Son of Jyotirmoy Maity, residing at Village and Post Office Rankinipur, Police Station Nandigram, District Purba Medinipur, Pin Code No. 721650; Applicant;

-VERSUS-

1. Union of India, service through the General Manager, South Eastern Railway, Office at 11, Garden Reach Road, Kolkata-700 043;

O.A/350/484/2017

Date of order 24.11.2017

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

For the Applicant(s) : Mr. P.K Ghosh, counsel
For the Respondent (s): Mr. M.K Bandyopadhyay, counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Heard ld. counsel for both sides.

2. The applicant is aggrieved as despite Screening in 2012, as evident from the Annexure A-2, he has not received any call letter from the respondents, when several candidates have been appointed on 09.03.2012 as evident from the Annexure A-3 to the O.A.

3. Ld. counsel submits that pursuant to direction of this Tribunal as in O.A 350/651 and O.A/350/656/2014 several appointment have been granted, yet the applicant languishes.

4. Ld. counsel for the applicant further submits he shall be satisfied if the O.A is disposed of with a direction upon the respondents to consider the pending representation dated 24.02.2016 with a reasoned and speaking order.

5. The O.A is disposed of with a direction upon the respondents authorities i.e the Respondents no. 6 or any other competent authority to consider the representation strictly in accordance with law to pass a reasoned and speaking order within 3 months from the date of receipt of a copy of this order and to communicate the decision to the applicant immediately thereafter.

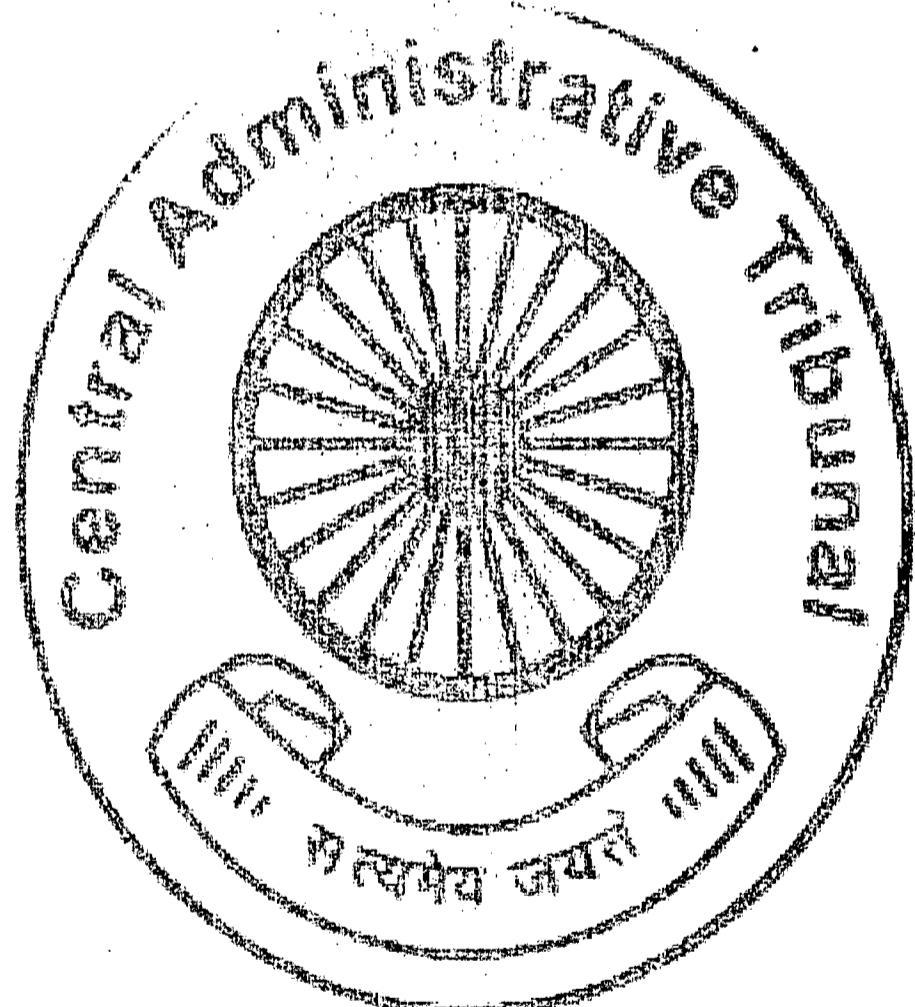
6. It is made clear that we have not gone into the merits of the matter and therefore all points are kept open for consideration by the respondents authorities.

7. The O.A is accordingly disposed of. No costs.

(Jaya Das Gupta)
Member (A)

(Bidisha Banerjee)
Member (J)

ss



2. The General Manager, South Eastern Railway, 11, Garden Reach Road, Kolkata-700 043;
3. The Divisional Railway Manager, Kharagpur Division, South Eastern Railway, Kharagpur, District Paschim Medinipur, Pin Code 721302;
4. The Divisional Railway Manager (P), South Eastern Railway, Kharagpur, District Paschim Medinipur, Pin Code 721302;
5. The Divisional Personal Officer I, South Eastern Railway, Kharagpur, Office at Kharagpur, Paschim Medinipur, 721302;
6. The Chairman, Railway Recruitment Cell, South Eastern Railway, Office at Bungalow No. 12A, 11, Garden Reach Road, Kolkata, Pin Code No. 700043, Respondents;